

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 134 of 2012

Dated : 7th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

The Bihar Electricity Board

... Appellant (s)

Versus

**Bihar Electricity Regulatory
Commission & Ors.**

... Respondent (s)

Counsel for the Appellant(s):

Mr. Mohit Kr. Shah
Ms. Shilpi Shah

Counsel for the Respondent(s):

Mr. Nand Sharma for R-1.
Mr. Suraj Samdarshi

Appeal No. 185 of 2012

The Bihar Electricity Board

... Appellant (s)

Versus

**Bihar Electricity Regulatory
Commission & Ors.**

... Respondent (s)

Counsel for the Appellant(s):

Mr. Mohit Kr. Shah
Ms. Shilpi Shah

Counsel for the Respondent(s):

Mr. Nand Sharma for R-1.
Mr. Suraj Samdarshi

Appeal No. 131 of 2012

Bihar Chamber of Commerce

... Appellant(s)

Versus

Bihar Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s): Mr. Suraj Samdarshi
Counsel for the Respondent(s): Mr. Mohit Kr. Shah
Ms. Shilpi Shah
Mr. Nand Sharma for BERC

Appeal No. 151 of 2012

The Bihar Electricity Board **Appellant (s)**

Versus

Bihar Electricity Regulatory Commission & Ors. ... **Respondent (s)**

Counsel for the Appellant(s): Mr. Mohit Kr. Shah
Ms. Shilpi Shah
Counsel for the Respondent(s): Mr. Suraj Samdarshi
Mr. Nand Sharma for BERC

ORDER

Counter affidavit has been filed today on behalf of the State Commission in Appeal Nos.134 of 2012, 185 of 2012 and 151 of 2012 after serving copy on the other sides.

Post these matters for hearing on **17th May, 2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

rkt/ak